

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**O.P. No. 1 of 2013 &**  
**I.A. Nos. 291 & 420 of 2013**

**Dated : 12<sup>th</sup> March, 2014**

**In the matter of**

**Indian Wind Energy Association** ... **Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors.** ... **Respondent(s)**

**O.P. No. 2 of 2013**

**In the matter of**

**Wind Independent Power Producers  
Association & Ors.** ... **Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors.** ... **Respondent(s)**

**O.P. No. 4 of 2013**

**In the matter of**

**Himalaya Power Producers  
Association** ... **Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors.** ... **Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matters on **22.4.2014.**

**COURT MASTER**